

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

102 ✓

C.P.(IB) No.579/KB/2017
CA(IB) No.384/KB/2018
CA(IB) No.720/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Abhishek Stock Broking Services Pvt.Ltd & Ors.-Vs-Shree Ganesh Jewellery House (I) Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anup Kr. Singh, RP
2. Saumendra Kabiraj, Adl.

R P

Saumendra Kabiraj

Jinan Mitra (N)

for respondent- 5.

ORDER

Ld. Resolution Professional and Ld. Counsel for respondent no. 5 is present.

Ld. Resolution Professional submits that he does not choose to file the application for liquidation as CIRP period extended 180 days on 11/08/2018.

Directed to file CA, if any, under Section 330 of the Insolvency and Bankruptcy Code, 2016 within 3 days.

List all the pending CAs along with CP for further consideration on 06/09/2018.

Sd

(Jinan K.R.)
Member (J)